	သ	2	-	S.No.					
Total	PSK- Infrolux JV	National Highway Authority of India	IDBI Trusteeship Services Limited	Name of the Creditor	Name of			Name	
	15-Feb-24	10-Oct-23	8-Sep-23	Date of receipt	Details of Claims received			Name of the corporate debtor: Trichy Thanjavur Expressways Limited ; Date of commencement of CIRP: 22nd August 2023 ; L	
5,121,484,415	120,776,415	10-Oct-23 5,000,000,000	708,000	Amount Claimed					
5,073,751,367	110,480,965 Unsecured	4,962,739,402 Unsecured	531,000	Amount of claim admitted	Details of Claims Admitted		List of Operational Creditors (Other than Workmen, employees and Statutory Authorities)		
	Unsecured	Unsecured	531,000 UnSecured	Nature of claim			Creditors (O	sways Limited	Annexure-2
	0	0	0	Amount covered by Security Interest			ther than W	; Date of commencement of CIRP: 22nd Augus	
	0	0	0	Amount covered by Guarante e			orkmen, em		
	No	No	No	Whether Related Party		,	ployees and		
	Nil	NI.	Nii	% of voting share in CoC			Statutory A		
	0	0	0	Amount of contingen t claim			uthorities)	it 2023 ; List	
	0	0	0	mutual n dues that may be set off	Amount			t of creditors	
55,152,427	0	54,975,427	177,000	Amount of Claim not admitted				ist of creditors as on: 05th March 2024	
55,152,427 10,295,450	10,295,450	0	0	Amount of Claims under verification				2024	
		Z:	N.I.	Security Interest		Amount in Rs.			

## Note:

Note:

Clarifications / information / books of accounts sought from the Corporate Debtor and the same is awaited. IRP / RP reserves the right to modify the claim, if the claim found to be incorrect or introduction, the admitted claim may undergo change verification, the admitted claim may undergo change

The same is awaited. IRP / RP reserves the right to modify the claim, if the claim found to be incorrect or introduction, the admitted claim may undergo change

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